BUSINESS ADVISORY COMMITTEE

(Sixteenth Lok Sabha)

NINTH REPORT

(Presented on 15.12.2014)

The Business Advisory Committee held a sitting on Thursday, the 11th December, 2014.

2. The Committee recommend allocation of time to the following items of business as shown against each:-

(1)	The Public Premises (Eviction of Unauthorized Occupants) Amendment Bill, 2014.		2 Hrs.
	(Consideration and passing)		
(2)	The Companies (Amendment) Bill, 2014.		
	(Consideration and passing)		2 Hrs.
(3)	The Regional Rural Bank (Amendment) Bill, 2014.		3 Hrs.
	(Consideration and passing)		
(4)	The National Capital Territory of Delhi (Amendment) Bill, 2014.		4 11
	(Consideration and passing)		1 Hr.
(5)	The Insurance Laws (Amendment) Bill, 2008, after it is passed by Rajya Sabha.		4 Hrs.
	(Consideration and passing)		
(6)	The Real Estate Regulation Bill, 2013, after it is passed by Rajya Sabha.		3 Hrs.
	(Consideration and passing)		

NEW DELHI; 11th December, 2014 Agrahayana 20, 1936 (Saka) Smt. Sumitra Mahajan Chairperson, Business Advisory Committee.